

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) The matter is under consideration.

(b) Market arrivals of paddy in Punjab during September would depend on a number of factors like behaviour of the monsoon, condition of the crop etc and it is difficult to anticipate at this stage

Meeting of the Wakf Board

*375. SHRI BEKAL UTAHI: Will the Minister of WELFARE be pleased to state;

(a) when the last meeting between the State Wakf (Ministers and the Chairman of the Wakf Board was convened by the Central Government;

(b) what decisions were taken in the said meeting; and

(c) by when the next meeting of the Board is likely to be convened and what are the agenda for that meeting?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): (a) and (b) A meeting of the State Wakf Ministers and Chairman of the State Wakf Boards was convened by Minister of State for Welfare on 24th June, 1986 to discuss the problems and exchange information with a view to improving the administration and functioning of the Wakfs. Although no formal decisions were to be taken by this meeting, however a number of suggestions were made at the meeting. These have been forwarded to various State Governments and State Wakf Boards for examination and appropriate action on the suggestions concerning them.

(c) There is no fixed periodicity for such meeting. Agenda is fixed only when a meeting is to be held.

Provision of Emergency Exits in the high rise buildings

*376. SHRI R. T. GOPALAN: Will the Minister of URBAN DEVELOPMENT be pleased to state;

(a) whether Government propose to lay certain norms regarding the provision of emergency exits, fire escapes and other alternative provisions to save time for escape in case of fire and accidents in high rise buildings, applicable throughout the country; and

(b) if so, whether the same provision are likely to be prescribed for all places of public entertainment and gatherings in the country?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA. KIDWAI): (a) and (b) Local bodies such as municipalities/ corporations make provisions in their Building Bye-laws etc. regarding fire safety measures in all buildings including high rise buildings and places of entertainment and public gatherings National Building Code of India has a chapter on the issue in general and specific provisions which outline the fire protection requirements of buildings more than 15 metre in height.

Drinking water in Metropolitan cities

*377. SHRI GAYA CHAND BHUYAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what is the per capita availability of drinking (Potable) water in Metropolitan cities of Bombay, Madras, Calcutta and Delhi;

(b) whether the target fixed by the Planning Commission has been achieved in this regard; and

(c) if not, what steps, have been taken to bring the level of drinking, water supply to the basic requirement set up by the Planning Commission?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSIN